

Rest. Appl. No. 1088/15

In

O.A. No. 1072/07

11.08.2015

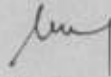
**Hon'ble Dr. Murtaza Ali, JM**

**Hon'ble Mr. U.K. Bansal, AM**

List revised. None present for the applicant. Shri A. Dwivedi counsel for the respondents is present.

From perusal of file, it is evident that no one appears on behalf of the applicant on the last listed date i.e. 18,2,2915m 8.4.2015 and 21.5.2015. It appears that the applicant has lost interest in pursuing the Restoration Application.

Accordingly, the Restoration Application is dismissed in default and for non prosecution.



A.M



J.M

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